

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक प.27(17)न्याय/06

जयपुर दिनांक : 06.08.2012

आज्ञा

माननीय उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा श्री गोवर्धन बाढ़दार, जिला एवं सेशन न्यायाधीश, गंगानगर को अपने पद के कार्य के साथ-साथ न्यायाधीश इन.डी.पी.एस. कैरेंज कोर्ट गंगानगर के रिक्त पद पर अग्रिम आवेशों तक एतद्वारा पदस्थानित/सिद्धुक्त किया जाता है।

राज्यपाल की आज्ञा से

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प्रमुख शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

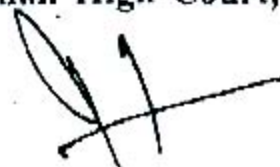
No.Estt.B2(v)/1/WA/2012/

12471

Date : 07.08.2012

Copy forwarded to the following for information and necessary action:-

1. The Registrar General / Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
4. P.S. to All Hon'ble Judges sitting at Jodhpur.
5. Shri Goverdhan Bardhar, District & Sessions Judge, Ganganagar.
6. District & Sessions Judges, Ganganagar.
7. Special Judge, NDPS Cases Court, Ganganagar.
8. The Director, Rajasthan State Judicial Academy, Jodhpur.
9. Concerned Treasury Officer.
10. RJS(Estt.) Section/ Confidential Section/ Statistics Section/General Section/ Subordinate Court (Estt.) Section/RJS Leave Clerk/ Building Side.
11. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.



REGISTRAR (ADMN.)